

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**C.P. No. 185 /2015
I.A.No. 55/2016**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December, 2016, 10.30 A.M

Name of the Company		Prashant Jalan & Ors. -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SISHAN CHOWDHURY Adv

2. KULDIP MAHANTA Adv

3. RATITA PARAN NISHUAK Adv


4. SURENDRA KUMAR

5. NEELANJAN CHATTERJEE Adv
Adv

} Jethu

Res 1 to 4

Res 1 to 4


09/12/16

Surendra Kumar
Adv


S. 12.16
Nilayan Chatterjee
08.2.16

ORDER

Ld. Counsels for the Petitioners and Respondent Nos. 1 to 4
are present.

I.A.No. 55/2016 has been filed by the petitioner for restoration of C.P.No.185/2015, which was dismissed for default of the petitioners. Respondent has filed a formal reply. Petitioner in their application for restoration has given sufficient reasons for his absence on the date fixed. In the interest of justice it is necessary to hear the petition on merit. Therefore, I.A.No. 55/2016 is allowed subject to payment of Rs. 5000/- as cost to the respondent no. 1 company. Restore the petition on the old number.

List the matter on 03/01/2017 for final arguments on C.P.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)